

तथा संचार सुविधाओं का विस्तार/आधुनिकीकरण भी सम्मिलित है।

छठी योजनावधि के दौरान 141 करोड़ रुपये की कुल लागत से अंतर्राष्ट्रीय हवाई अड्डों के निर्माण की भी योजनाएं बनाई गई हैं। विस्तार कार्यक्रमों में बंबई में नए अंतर्राष्ट्रीय यात्री टर्मिनल काम्प्लेक्स (चरण II) के निर्माण, दिल्ली में नए अंतर्राष्ट्रीय यात्री तथा कार्गो टर्मिनल काम्प्लेक्स, मद्रास में नए अन्तर्देशीय टर्मिनल भवन का निर्माण तथा बम्बई में श्रेणी II प्रकाश व्यवस्था का प्रावधान आदि सम्मिलित हैं।

छठी पंचवर्षीय योजना में जिन महत्वपूर्ण अन्तर्देशीय हवाई अड्डों का विकास किए जाने का प्रस्ताव है, वे निम्नलिखित हैं:—

1. गोहाटी
2. अगरतला
3. डिब्रूगढ़ (मोहनबाड़ी)
4. राजकोट
5. भावनगर
6. बड़ौदा
7. भोपाल
8. इंदौर
9. हैदराबाद
10. बंगलौर
11. मद्रुरै
12. त्रिवेन्द्रम
13. पटना
14. गोवा
15. श्रीनगर
16. कोचीन
17. कालीकट (नया हवाई अड्डा)

18. भूबनेश्वर
19. विशाखापत्तनम्
20. अहमदाबाद
21. लखनऊ
22. जम्मू

वायुदूत स्टेशन :

1. कैलाशहर
2. कमालपुर
3. रुपसी
4. गिनांग (बाराभानी)
5. कूच बिहार
6. पासीघाट
7. डपारिजो
8. जैरो
9. लुधियाना
10. कोटा
11. गया
12. मुजफ्फरपुर

प्राप्त किए जाने वाले फायदे इस प्रकार हैं:—

1. विमान परिचालनों की अधिक सुरक्षा ;
2. वाणिज्यिक, औद्योगिक तथा पर्यटक दृष्टि से क्षेत्रों का विकास ;
3. पर्यटकों के लाभ के लिए सुदूरवर्ती क्षेत्रों को खोलना।

Loan from Japan

2198. SHRI B. V. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Japan has agreed to provide Rs. 44 crores loan to assist three projects in India;

(b) if so, what are the projects that will be assisted by the loan provided by Japan; and

(c) whether the loan has been provided to Government and if not, when the same will be provided?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b). A number of projects are being financed from various Yen credits extended by Japan from time to time. The Honourable Member is probably referring to a loan assistance of Yen 10.48 Billion (equivalent to Rs. 41.05 crores approximately) agreed upon by Japan for the following three projects:

(i) Telecommunications Expansion Project.

(ii) Indian Railways Development programme.

(iii) Bombay Suburban Railways Modernisation Project.

(c) Notes purporting to the agreement have been exchanged between the two Governments and the details of the loan are under negotiation. The disbursements will start when payments become due for the proposed imports under the loan.

Indo-Chinese Agreement of Cooperation for Promotion of Arbitration

2199. SHRI B. V. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the question of settlement of international trade dispute was discussed on 26-12-1981 by the Indian Council of Arbitration with the representatives of the China Council for the promotion of international trade;

(b) if so, what were the topics of discussion and what was the outcome of the discussion held and whether any agreement in this regard has been reached between the two sides;

(c) whether the need for an Indo-Chinese agreement of cooperation for

promotion of arbitration was also favoured; and

(d) if so, whether any decision was taken in this regard?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b). Attention of the Hon'ble Member is invited to the replies given to Starred Question No. 93 dated the 26th February, 1982 and Unstarred Question No. 1078 dated the 26th February, 1982. The Chinese team had discussions with the Indian Council of Arbitration to get an understanding of our arbitration procedures.

(c) and (d). Do not arise.

Permission to Foreign Tourist Charter Flights to come to certain Airports in India

2200. SHRI CHINTAMANI JENA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Indian Government have recently decided to allow certain foreign tourist charter flights to come to certain Airports in India; and

(b) if so, the details regarding the facilities extended by our Government to foreign tourists in India?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) and (b). Yes, Sir. A Swiss agency has been accorded 'no objection' in principle by the Government to operate weekly tourist charters to India from West Germany with effect from 1-11-1982. The necessary arrangements such as internal travel, hotels, sights-seeing etc., and other facilities to handle tourist charters will be made by an approved India travel agency, as the Government does not make such travel arrangements.